

NOTIFICATIONS UNDER INSECTICIDES ACT, GUDALUR JANMAM ESTATES ABOLITION AND CONVERSION INTO RYOTWARI ACT

SHRI PRABHUDAS PATEL: On behalf of Shri Annasahib P. Shinde, I beg to lay on the Table:—

(1) A copy of the Insecticides (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. GSR 474(E) in Gazette of India dated the 24th July, 1976 under sub-section (3) of section 36 of the Insecticides Act, 1968. [Placed in Library. See No. LT-11333/76].

(2) A copy of Notification No. G.O.Ms 845 published in Tamil Nadu Government Gazette dated the 14th July, 1976 making certain amendments to the Gudalur Janmam Estates (Abolition and Conversion into Ryotwari) Rules, 1974, under sub-section (5) of section 60 of the Gudalur Janmam Estates (Abolition and Conversion into Ryotwari) Act, 1969 read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the state of Tamil Nadu. [Placed in Library. See No. LT-11334/76].

ANNUAL ACCOUNTS OF AND AUDIT REPORT ON COCHIN PORT TRUST FOR 1972-73 AND OF VISAKHAPATNAM PORT TRUST FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): Sir, on behalf of Shri I. M. Trivedi, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—

(1) Annual Accounts of the Cochin Port Trust for the year 1972-73 and the Audit Report thereon.

(2) Annual Accounts of the Visakhapatnam Port Trust for the year 1974-75 and the Audit Report thereon. [Placed in Library. See No. LT-11335/76].

TARIFF COMMISSION'S REPORT ON THE PRICE STRUCTURE OF SYNTHETIC RUBBER, GOVERNMENT RESOLUTION AND A STATEMENT

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND): Sir, on behalf of Shri Ziaur Rahman Ansari, I beg to lay on the Table a copy each of the following papers* (Hindi versions):—

(i) Report (1975) of the Tariff Commission on the price structure of Synthetic Rubber.

(ii) Government Resolution No. N-18011/2/75-PC. I dated the 18th March, 1976 notifying Government's decisions on the above Report.

(iii) A statement showing reasons as to why the documents mentioned above could not be laid on the Table within the prescribed period.

[Placed in Library. See No. LT-11336/76].

ANNUAL REPORT OF INDIAN INSTITUTE OF TECHNOLOGY, BOMBAY FOR 1975-76 AND A STATEMENT, ANNUAL REPORT OF NATIONAL INSTITUTE FOR TRAINING IN INDUSTRIAL ENGG., BOMBAY FOR 1975-76

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): I beg to lay on the Table:

(1) (i) A copy of the Annual Report of the Indian Institute of Technology, Bombay, for the year 1975-76.

*English versions were laid on the Table on the 30th March, 1976.